GOVERNMENT OF INDIA MINISTRY OF EXTERNAL AFFAIRS

LOK SABHA UNSTARRED QUESTION NO.2084

TO BE ANSWERED ON 10.12.2021

TRAVEL ADVISORY

2084. SHRI ABDUL KHALEQUE:

Will the Minister of External Affairs be pleased to state:

- (a) whether the Government of United States of America has issued advisory to its citizen with regard to travel to India specifying terrorist attacks and rape as concerns;
- (b) if so, the details thereof and response of the Government thereto;
- (c) the number of foreign tourists attacked and faced sexual assault in the last five years , State-wise; and
- (d) the steps being taken to counter this situation?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS [SHRI V. MURALEEDHARAN]

(a) & (b) The Government of India is aware of the travel advisory issued on 15 November 2021 by the Government of United States of America as part of efforts to regularly update their citizens travelling abroad about the prevailing security situation in foreign countries. The U.S. Travel advisory for India recommended that U.S. citizens travelling to India may exercise increased caution due to crime and terrorism.

The Government of India is regularly engaged with the Government of U.S.A on the importance of ensuring mobility and facilitating travel between the two countries in view of our robust people-to-people linkages, which have been mutually beneficial.

(c) Number of crimes reported in India against foreigners (tourists and residents) in the last 5 years is given below:

Year- Crime against foreigners*

2020 - 191

2019 - 404

2018 - 517

2017- 492

2016 - 382

State wise breakup of data is enclosed at Annexure A

*Source: Website of National Crime Records Bureau

(d) Government of India has taken the following steps aimed at ensuring the safety and security of the tourists:

- The Ministry of Tourism has launched the 24x7 Multi-Lingual Tourist Info-Helpline on the toll free number 1800111363 or on a short code 1363 in 12 Languages including 10 international language, Hindi & English in February 2016, for domestic and foreign tourists to provide support service in terms of information relating to Travel in India and guidance to tourists in distress while travelling in India.
- Ministry of Tourism has advised all the State Governments/Union Territory Administrations to deploy Tourist Police in the States/Union Territories. The State Governments/UT Administrations of Andhra Pradesh, Goa, Karnataka, Kerala, Maharashtra, Himachal Pradesh, Rajasthan, Jammu & Kashmir, Uttar Pradesh, Delhi, Punjab, Madhya Pradesh and Odisha have deployed Tourist Police, in one form or the other for the safety and security of Tourists.
- The Ministry of Tourism along with all stakeholders, including the Tourism Departments of all States and UTs, have adopted the 'Code of Conduct for Safe & Honourable Tourism' which is a set of guidelines to encourage tourism activities to be undertaken with respect for basic right like dignity, safety and freedom from exploitation of both tourists and local residents in particular, women and children.
- The Bureau of Police Research and Development, Ministry of Home Affairs, Govt. of India, has constituted a Committee with Ministry of Tourism as a member setting up of Dedicated Call Centres with Police Personnel at important tourist destinations with high footfalls. The Ministry of Home Affairs has also requested Chief Secretaries/ Administrators of States / Union Territories to implement pilot projects on Tourist Police at important tourist places.

Annexure-A
Crime against Foreigners (State/UT-wise) - 2016-2018

S. No.	State/UT	2016	2017	2018	% of State Share to Total Crimes - 2018
1	2	3	4	5	6
STAT					
1	Andhra Pradesh	5	3	3	0.6
2	Arunachal Pradesh	0	0	0	0.0
3	Assam	0	2	7	1.4
4	Bihar	10	9	0	0.0
5	Chhattisgarh	0	1	0	0.0
6	Goa	22	28	34	6.6
7	Gujarat	2	4	3	0.6
8	Haryana	8	10	8	1.5
9	Himachal Pradesh	4	4	8	1.5
10	Jammu & Kashmir	0	0	0	0.0
11	Jharkhand	2	0	0	0.0
12	Karnataka	12	30	28	5.4
13	Kerala	15	19	10	1.9
14	Madhya Pradesh	2	5	6	1.2
15	Maharashtra	38	61	63	12.2
16	Manipur	0	0	0	0.0
17	Meghalaya	0	0	0	0.0
18	Mizoram	0	1	1	0.2
19	Nagaland	0	0	0	0.0
20	Odisha	1	0	0	0.0
21	Punjab	9	11	5	1.0
22	Rajasthan	25	19	21	4.1
23	Sikkim	0	0	0	0.0
24	Tamil Nadu	24	43	51	9.9
25	Telangana	4	7	5	1.0
26	Tripura	0	0	0	0.0
27	Uttar Pradesh	6	39	62	12.0
28	Uttarakhand	0	5	2	0.4
29	West Bengal	2	21	6	1.2
HALL	TOTAL STATE(S) ON TERRITORIES:	191	322	323	62.5
30	A & N Islands	0	0	3	0.6
31	Chandigarh	4	0 1	2	0.6
32	D&N Haveli	0	0	0	0.4
33	Daman & Diu	0	0	0	0.0
34	Delhi UT	154	169	-	
35	Lakshadweep	0	0	0	0.0
36	Puducherry	33	0	0	0.0
- 50	TOTAL UT(S)	191	170		
	TOTAL ALL INDIA	382	492		100.0

Note: i) Crime rate is not Calculated due to non availability of Foreigners Population (both

Tourists and Resident Foreigners) in the Country.

 As per data provided by States/UTs
 #Clarifications are pending from West Bengal, Assam, Arunachal Pradesh, Meghalaya & Sikkim

Crime against Foreigners (State/UT-wise) - 2017-2019

S. No.	State/UT	2017	201 8	201 9	% of State Share to Total Crimes - 2019
1	2	3	4	5	6
STA					
1	Andhra Pradesh	3	3	9	2.2
2	Arunachal Pradesh	0	0	0	0.0
3	Assam	2	7	15	3.7
4	Bihar	9	0	1	0.2
5	Chhattisgarh	1	0	0	0.0
6	Goa	28	34	21	5.1
7	Gujarat	4	3	5	1.2
8	Haryana	10	8	19	4.6
9	Himachal Pradesh	4	8	6	1.5
10	Jammu & Kashmir	0	0	1	0.2
11	Jharkhand	0	0	3	0.7
12	Karnataka	30	28	46	11.2
13	Kerala	19	10	15	3.7
14	Madhya Pradesh	5	6	13	3.2
15	Maharashtra	61	63	48	11.7
16	Manipur	0	0	0	0.0
17	Meghalaya	0	0	0	0.0
18	Mizoram	1	1	1	0.2
19	Nagaland	0	0	0	0.0
20	Odisha	0	0	0	0.0
21	Punjab	11	5	10	2.4
22	Rajasthan	19	21	16	3.9
23	Sikkim	0	0	0	0.0
24	Tamil Nadu	43	51	23	5.6
25	Telangana	7	5	2	0.5
26	Tripura	0	~		0.0
27	Uttar Pradesh	39	62	21	5.1
	Uttarakhand	5 21	2 6	2 6	0.5 1.5
29				= = = = = = = = = = = = = = = = = = = =	
LINII	TOTAL STATE(S) ON TERRITORIES:	322	323	283	69.2
	A & N Islands	0	3	3	0.7
31		1	2		0.0
32	Chandigarh D&N Haveli	0	0	0	0.0
33	Dan navell Daman & Diu	0	0	0	0.0
34	Delhi UT	169	189	123	30.1
35	Lakshadweep	0	109	0	0.0
36	Puducherry	0	0	0	0.0
70	TOTAL UT(S)	170	194	126	30.8
	TOTAL ALL INDIA	492	517	409	100.0

• Crime rate is not Calculated due to non availability of Foreigners Population

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Page 1 of 1 (both Tourists and Resident Foreigners) in the Country.

- As per data provided by States/UTs
- Due to non-receipt of data from West Bengal in time for 2019, Data furnished for 2018 has been used

CRIME AGAINST FOREIGNERS (State/UT-wise) - 2018-2020

SL	State/UT	2018	2019	2020	Chargesheetin g Rate (2020)
[1]		[3]	[4]	[5]	[6]
STAT					
1	Andhra Pradesh	3	9	0	0.0
2	Arunachal Pradesh	0	0	0	-
3	Assam	7	15	4	75.0
4	Bihar	0	1	0	-
5	Chhattisgarh	0	0	1	100.0
6	Goa	34	21	11	76.9
7	Gujarat	3	5	3	50.0
8	Haryana	8	19	4	66.7
9	Himachal Pradesh	8	6	2	100.0
10	Jharkhand	0	3	0	-
11	Karnataka	28	46	19	74.2
12	Kerala	10	15	7	100.0
13	Madhya Pradesh	6	13	3	60.0
14	Maharashtra	63	48	24	43.3
15	Manipur	0	0	0	-
16	Meghalaya	0	0	0	-
17	Mizoram	1	1	0	-
18	Nagaland	0	0	0	-
19	Odisha	0	0	0	-
20	Punjab	5	10	1	0.0
21	Rajasthan	21	16	4	50.0
22	Sikkim	0	0	0	-
23	Tamil Nadu	51	23	28	92.3
24	Telangana	5	2	7	100.0
25	Tripura	0	0	0	-
26	Uttar Pradesh	62	21	5	40.0
27	Uttarakhand	2	2	4	
28	West Bengal	6	1	0	-
TC	OTAL STATE(S)	323	277	127	63.0
UNIO	N TERRITORIES :29 A&N				
Island	ds	3	3	0	100.0
30	Chandigarh	2	0	1	100.0
31	D&N Haveli and Daman & Diu [®]	0+	0+	0	-
32	Delhi	189	123	62	29.3
33	Jammu & Kashmir®	0*	1*	1	-
34	Ladakh [®]	-		0	-
35	Lakshadweep	0	0	0	-
36	Puducherry	0	0	0	-
	OTAL UT(S)	194	127	64	
10	OTAL ALL INDIA	517	404	191	54.1

• Crime rate is not Calculated due to non availability of Foreigners Population

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 of 1 (both Tourists and Resident Foreigners) in the Country.

- As per data provided by States/UTs
- States/UTs may not be compared purely on the basis of crime figures '+' Combined data of erstwhile D&N Haveli UT and Daman & Diu UT '*' Data of erstwhile Jammu & Kashmir State including Ladakh '@' Data of newly created Union Territory
